

Name of the Corporate Debtor: AJS Impex Private Limited; Date of Commencement of CIRP: 15.07.2022; List of Creditors as on: 05.08.2022

Annexure-1

Summary of List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent Claim (Rs.)	Amount of any mutual dues, that may be set off (Rs.)	Amount of claim not admitted	Amount of Claim under Verification (Rs.)	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by Security Asset	Amount covered by guarantee	Whether related party?						% of Voting Share in CoC
1	Union Bank of India	27/07/2022	1,34,39,14,676	1,05,82,88,101	Secured Loan	-	-	No	36.81	-	-	-	28,56,26,575	Note 1, 2 & 3
2	Indian Overseas Bank	28/07/2022	40,58,52,197	39,58,80,980	Secured Loan	-	-	No	13.77	-	-	-	99,71,217	Note 1, 2 & 3
3	Punjab National Bank	28/07/2022	22,93,57,778	21,87,52,860	Secured Loan	-	-	No	7.61	-	-	-	1,06,04,918	Note 1, 2 & 3
4	State Bank of India	28/07/2022	24,05,42,470	20,07,85,605	Secured Loan	-	-	No	6.98	-	-	-	3,97,56,865	Note 1, 2 & 3
5	Central Bank of India	29/07/2022	23,64,80,295	17,05,32,109	Secured Loan	-	-	No	5.93	-	-	-	6,59,48,186	Note 1, 2 & 3
6	Bank of India	29/07/2022	48,66,07,200	42,33,03,947	Secured Loan	-	-	No	14.72	-	-	-	6,33,03,253	Note 1, 2 & 3
7	South Indian Bank	29/07/2022	9,69,59,134	9,69,59,134	Secured Loan	-	-	No	3.37	-	-	-	-	Note 1, 2 & 3
8	Bank of Maharashtra	01/08/2022	16,73,94,070	11,71,91,514	Secured Loan	-	-	No	4.08	-	-	-	5,02,02,556	Note 1, 2 & 3
9	Yes Bank	27/07/2022	6,04,93,743	6,01,86,372	Secured Loan	-	-	No	2.09	-	-	3,07,371	-	Note 3
10	Hinduja Leyland Finance Limited	28/07/2022	2,54,39,287	-	Secured Loan	-	-	No	-	-	-	-	2,54,39,287	Note 4
11	Edelweiss Housing Finance Limited	29/07/2022	1,30,62,796	1,30,62,796	Secured Loan	1,30,62,796	-	No	0.45	-	-	-	-	Note 3
12	Aditya Birla Housing Finance Limited	29/07/2022	5,31,17,862	4,30,21,139	Secured Loan	-	-	No	1.50	-	-	-	1,00,96,723	Note 3
12	<b>Total</b>		<b>3,35,92,21,508</b>	<b>2,79,79,64,557</b>		<b>1,30,62,796</b>			<b>97.32</b>	-	-	<b>3,07,371</b>	<b>56,09,49,580</b>	

**Note on Security Interest**

1 Banks from Sr. No. 1 to Sr. No. 8 are part of a consortium headed by Union Bank of India as the Lead Banker (hereinafter referred as 'UBI Consortium'). The Principal Inter Se Agreement is dated 25th July, 2011 and the latest Inter Se Agreement is the 4th Supplemental Inter Se Agreement dated 17th March, 2020.

2 UBI Consortium has First Pari Passu charge by way of Mortgage on Immovable Properties owned by Corporate Debtor itself and its Promoter / Promoter Group Entities. The Security interest for all the Bank is covered in the UBI Consortium. IRP has not received the requisite data from any of the Claimant to verify the security interest as a whole for UBI Consortium. Multiple Claim forms either doesn't mention their amount of loan covered under security interest or have not provided with the requisite documents to substantiate their amount of security interest and thus IRP at this moment is unable to determine the amount covered by Security Interest or Guarantee due to lack of data from the Claimants.

IRP has sought for requisite information from the Claimants with regards to the Charge on Security Interest other than the assets owned by Corporate Debtor and also to substantiate the amount of Security Interest. The said information is pending to be received from the Claimants and subject to changes, if any, upon receipt and verification of the same.

IRP is made available with the bank statements of the members of Consortium. Pending clarifications/ working on the claim amount from some of the members of the consortium, IRP has considered the statements as on the relevant dates as mentioned in the below table:

Name of the Bank	Date of Statement	Remarks
Union Bank of India	As on 20.05.2022	LC Balance as on 31.03.2022 in the
	As on 28.02.2022	books of accounts is considered
State Bank of India	As on 31.03.2022	
Punjab National Bank	As on 31.03.2022	
Indian Overseas Bank	As on 31.03.2022	
Central Bank of India	As on 03.03.2022	
Bank of Maharashtra	As on 09.08.2021	
Bank of India	As on 20.05.2022	

- 3 Assets covered under Security interest for each Claimant is annexed as Exhibit A to this Anneuxre. The security interest is subject to further substantiation / modification on the basis of additional evidence or clarification.
- 4 Hinduja Leyland Finance Limited has submitted unsigned Form C in word copy without any annexures or supportings. IRP has sought for requisite information from the Claimants. The said information is pending to be received from the Claimants and subject to changes, if any, upon receipt and verification of the same.

**General Notes**

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.

*Atul Jain*



Atul Jain  
Resolution Professional  
IBBI/IPA-001/IP-P00307/2017-18/10571  
Date: 06.08.2022  
Place: Mumbai  
Valid AFA upto 16th December, 2022

**Exhibit – A**

**Assets covered under Security interest for each Claimant**

<b><u>Sr. No.</u></b>	<b><u>Name of the Claimant</u></b>	<b><u>Page No.</u></b>
1.	Union Bank of India	2
2.	Indian Overseas Bank	4
3.	Punjab National Bank	6
4.	State Bank of India	8
5.	Central Bank of India	9
6.	Bank of India	10
7.	South Indian Bank	12
8.	Bank of Maharashtra	14
9.	Yes Bank	16
10.	Edelweiss Housing Finance Limited	17
11.	Aditya Birla Housing Finance Limited	18

## 1. Union Bank of India

List of Assets claimed as security interest in Form C submitted on 27<sup>th</sup> July, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
	<b>Primary Security</b>		
1.	Pari Passu charge on the entire current assets present and future of the Company	AJS Impex Private Limited	Charge created on 01.04.2017 as per the RoC documents
	<b>Collateral Security</b>		
2.	Plot No 15 & 16B Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
3.	Plot No 15A, Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
4.	Unit-A1, A2, B1, B2, B3 & B4, Trade Square, Mehra Compound, Andheri Kurla Road, Saki Naka, Andheri East, Mumbai – 400 072	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
5.	Office No 104, Arihant, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai – 400 009	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
6.	Office No. 211, Hubtown Solaris, N. S. Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
7.	Flat No. 402, Ruchita Tower, Juhu-Versova Road, Andheri West, Mumbai – 400 053	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
8.	Office No 210, Hubtown Solaris, N S Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Enterprises LLP	No supporting document provided by the Claimant in relation to creation of charge
9.	Office No B-201, Windfall, Sahar Plaza Complex, JB Nagar, Andheri- Kurla Road, Andheri East, Mumbai – 400 059	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
10.	Flat No. 203, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
11.	Flat No. 403, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
12.	Flat No 803, Adobe Height, Shradhanand Road, Vile Parle East, Mumba – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
13.	Flat No. C/2705, Metropolis, C Wing, JP Road, Ambivali Village, Versova Road, Andheri West, Mumbai	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
14.	Plot No 6, Block No. 57 of Village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents

15.	Plot No 5, block no 57 of village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
16.	Office No 301 at Aangi Arcade, Commercial Complex at Atabhai Road, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
17.	Office No 404 at Nilgagan Plaza Commercial Complex at Dariyapur Kazipur in Ahmedabad District	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents

## 2. Indian Overseas Bank

List of Assets claimed as security interest in Form C submitted on 28<sup>th</sup> July, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
	<b>Primary Security</b>		
1.	First Pari Passu charge on the entire current assets present and future of the Company. Valuation of Stock and Receivables as on 30.04.2019 as advised by Lead Bank is: Net Value of Stock and Receivables: Rs. 141.19 Crs.	AJS Impex Private Limited	Charge created on 01.04.2017 as per the RoC documents
2.	Letter of Credit (I/F) – Title of documents to goods/accepted Hundies/goods purchased backed by LC.	AJS Impex Private Limited	No supporting document provided by the Claimant in relation to creation of charge
	<b>Collateral Security</b>		
3.	Plot No 15 & 16B Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
4.	Plot No 15A, Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
5.	Unit-A1, A2, B1, B2, B3 & B4, Trade Square, Mehra Compound, Andheri Kurla Road, Saki Naka, Andheri East, Mumbai – 400 072	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
6.	Office No 104, Arihant, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai – 400 009	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
7.	Office No. 211, Hubtown Solaris, N. S. Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
8.	Flat No. 402, Ruchita Tower, Juhu-Versova Road, Andheri West, Mumbai – 400 053	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
9.	Office No 210, Hubtown Solaris, N S Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Enterprises LLP	No supporting document provided by the Claimant in relation to creation of charge
10.	Office No B-201, Windfall, Sahar Plaza Complex, JB Nagar, Andheri- Kurla Road, Andheri East, Mumbai – 400 059	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
11.	Flat No. 203, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
12.	Flat No. 403, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
13.	Flat No 803, Adobe Height, Shradhanand Road, Vile Parle East, Mumba – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge

14.	Flat No. C/2705, Metropolis, C Wing, JP Road, Ambivali Village, Versova Road, Andheri West, Mumbai	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
15.	FDR (Value as on 07.12.2018): Rs. 36.89 Crs.	AJS Impex Private Limited	No supporting document provided by the Claimant in relation to creation of charge

### 3. Punjab National Bank

List of Assets claimed as security interest in Form C submitted on 28<sup>th</sup> July, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
	<b><u>Primary Security</u></b>		
1.	Hypothecation of stocks of raw materials, stock-in-progress, finished goods, stores & spares and receivables on pari-passu basis as per consortium arrangement	AJS Impex Private Limited	Charge created on 01.04.2017 as per the RoC documents
2.	Letter of Credit (I/F): 1) Documents of title to goods in case of L/C on DP Basis 2) Hypothecation charge over the goods in case of L/C on DA Basis & documents to be delivered against Trust Receipt 3) 15% margin	AJS Impex Private Limited	No supporting document provided by the Claimant in relation to creation of charge
	<b><u>Collateral Security</u></b>		
3.	Plot No 15 & 16B Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
4.	Plot No 15A, Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
5.	Unit-A1, A2, B1, B2, B3 & B4, Trade Square, Mehra Compound, Andheri Kurla Road, Saki Naka, Andheri East, Mumbai – 400 072	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
6.	Office No 104, Arihant, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai – 400 009	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
7.	Office No. 211, Hubtown Solaris, N. S. Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
8.	Flat No. 402, Ruchita Tower, Juhu-Versova Road, Andheri West, Mumbai – 400 053	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
9.	Office No 210, Hubtown Solaris, N S Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Enterprises LLP	No supporting document provided by the Claimant in relation to creation of charge
10.	Office No B-201, Windfall, Sahar Plaza Complex, JB Nagar, Andheri- Kurla Road, Andheri East, Mumbai – 400 059	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
11.	Flat No. 203, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
12.	Flat No. 403, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
13.	Flat No 803, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge



14.	Flat No. C/2705, Metropolis, C Wing, JP Road, Ambivali Village, Versova Road, Andheri West, Mumbai	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
15.	Plot No 6, Block No. 57 of Village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
16.	Plot No 5, block no 57 of village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
17.	Office No 301 at Aangi Arcade, Commercial Complex at Atabhai Road, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
18.	Office No 404 at Nilgagan Plaza Commercial Complex at Dariyapur Kazipur in Ahmedabad District	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents

#### 4. State Bank of India

List of Assets claimed as security interest in Form C submitted on 28<sup>th</sup> July, 2022

Sr. No.	Name of the Document	Nature of Security	Date of Execution	Amount Secured (Rs.)
1.	Sanction Letter	--	09.02.2016	35,00,00,000
2.	Undertaking	--	20.02.2016	35,00,00,000
3.	Resolutions passed in Board of Directors	--	29.02.2016	35,00,00,000
4.	Letter ceding pari-passu charge		15.02.2016	
5.	Sanction Letter		16.03.2017	33,50,00,000
6.	Letter ceding pari-passu charge on current assets & collateral security (consortium)		16.07.2018	442,50,00,000
7.	Letter of Arrangement		24.04.2019	25,00,00,000
8.	2 <sup>nd</sup> supplementary deed of simple mortgage		17.03.2020	409,00,00,000

Borrower was holding cash collateral of Rs. 10.50 Crs. As per Sanction of AGM Branch, cash collateral was diluted on 16.07.2021 and was credited to CC account as well as COVID-19 FITL account.

## 5. Central Bank of India

List of Assets claimed as security interest in Form C submitted on 29<sup>th</sup> July, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
	<b>Primary Security</b>		
1.	Hypothecation of Book Debts, Stock and other Current Assets of the Company	AJS Impex Private Limited	Charge created on 01.04.2017 as per the RoC documents
	<b>Collateral Security</b>		
2.	Plot No 15 & 16B Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
3.	Plot No 15A, Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
4.	Unit-A1, A2, B1, B2, B3 & B4, Trade Square, Mehra Compound, Andheri Kurla Road, Saki Naka, Andheri East, Mumbai – 400 072	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
5.	Office No 104, Arihant, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai – 400 009	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
6.	Office No. 211, Hubtown Solaris, N. S. Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
7.	Flat No. 402, Ruchita Tower, Juhu-Versova Road, Andheri West, Mumbai – 400 053	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
8.	Office No 210, Hubtown Solaris, N S Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Enterprises LLP	No supporting document provided by the Claimant in relation to creation of charge
9.	Office No B-201, Windfall, Sahar Plaza Complex, JB Nagar, Andheri- Kurla Road, Andheri East, Mumbai – 400 059	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
10.	Flat No. 203, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
11.	Flat No. 403, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
12.	Flat No 803, Adobe Height, Shradhanand Road, Vile Parle East, Mumba – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
13.	Flat No. C/2705, Metropolis, C Wing, JP Road, Ambivali Village, Versova Road, Andheri West, Mumbai	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
14.	FDR Value as per Lead Bank Process Note – 36.89	AJS Impex Private Limited	

## 6. Bank of India

List of Assets claimed as security interest in Form C submitted on 29<sup>th</sup> July, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
	<b>Primary Security</b>		
1.	Pari Passu charge on the entire current assets present and future of the Company	AJS Impex Private Limited	Charge created on 01.04.2017 as per the RoC documents
	<b>Collateral Security</b>		
2.	Plot No 15 & 16B Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
3.	Plot No 15A, Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
4.	Unit-A1, A2, B1, B2, B3 & B4, Trade Square, Mehra Compound, Andheri Kurla Road, Saki Naka, Andheri East, Mumbai – 400 072	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
5.	Office No 104, Arihant, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai – 400 009	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
6.	Office No. 211, Hubtown Solaris, N. S. Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
7.	Flat No. 402, Ruchita Tower, Juhu-Versova Road, Andheri West, Mumbai – 400 053	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
8.	Office No 210, Hubtown Solaris, N S Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Enterprises LLP	No supporting document provided by the Claimant in relation to creation of charge
9.	Office No B-201, Windfall, Sahar Plaza Complex, JB Nagar, Andheri- Kurla Road, Andheri East, Mumbai – 400 059	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
10.	Flat No. 203, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
11.	Flat No. 403, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
12.	Flat No 803, Adobe Height, Shradhanand Road, Vile Parle East, Mumba – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
13.	Flat No. C/2705, Metropolis, C Wing, JP Road, Ambivali Village, Versova Road, Andheri West, Mumbai	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
14.	Plot No 6, Block No. 57 of Village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents

15.	Plot No 5, block no 57 of village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
16.	Office No 301 at Aangi Arcade, Commercial Complex at Atabhai Road, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
17.	Office No 404 at Nilgagan Plaza Commercial Complex at Dariyapur Kazipur in Ahmedabad District	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents

## 7. South Indian Bank

List of Assets claimed as security interest in Form C submitted on 29<sup>th</sup> July, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
	<b>Primary Security</b>		
1.	Hypothecation on First Pari Passu charge over the entire current assets (present and future) of the Company all the tangible moving properties such as Stock-in-Trade, Stock of Raw Materials, Stock in Process, Finished Goods, Packing Materials, and goods of the borrower, all the present and future actionable claims or other movable properties that may arise or come into existence in future including book debts, decrees and decretal debts, outstanding moneys receivable, receivable backed by documents of title to goods drawn under export order / bills of exchange drawn under Letter of Credit, input tax claim receivables, other claims, (including counter-claims and claims under insurance policies), which now or hereafter from time to time during the security shall be brought in stored or be in or about their premises or godown(s) or be in course of transit from one godown to another or from one place to another or wherever else the same may be	AJS Impex Private Limited	
	<b>Collateral Security</b>		
	First Pari-Passu charge		
2.	Plot No 15 & 16B Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
3.	Plot No 15A, Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
4.	Unit-A1, A2, B1, B2, B3 & B4, Trade Square, Mehra Compound, Andheri Kurla Road, Saki Naka, Andheri East, Mumbai – 400 072	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
5.	Office No 104, Arihant, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai – 400 009	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
6.	Office No. 211, Hubtown Solaris, N. S. Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
7.	Flat No. 402, Ruchita Tower, Juhu-Versova Road, Andheri West, Mumbai – 400 053	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
8.	Office No 210, Hubtown Solaris, N S Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Enterprises LLP	No supporting document provided by the Claimant in relation to creation of charge

9.	Office No B-201, Windfall, Sahar Plaza Complex, JB Nagar, Andheri- Kurla Road, Andheri East, Mumbai – 400 059	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
10.	Flat No. 203, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
11.	Flat No. 403, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
12.	Flat No 803, Adobe Height, Shradhanand Road, Vile Parle East, Mumba – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
13.	Flat No. C/2705, Metropolis, C Wing, JP Road, Ambivali Village, Versova Road, Andheri West, Mumbai	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
14.	Plot No 6, Block No. 57 of Village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
15.	Plot No 5, block no 57 of village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
16.	Office No 301 at Aangi Arcade, Commercial Complex at Atabhai Road, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
17.	Office No 404 at Nilgagan Plaza Commercial Complex at Dariyapur Kazipur in Ahmedabad District	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
18.	Office No. 409, 4 <sup>th</sup> Floor, Concorde, Sector No. 11, CBD Belapur, Navi Mumbai	AJS Impex Private Limited	No supporting document provided by the Claimant in relation to creation of charge and it is also identified that the same asset is covered by Aditya Birla Housing Finance Limited under exclusive charge

## 8. Bank of Maharashtra

List of Assets claimed as security interest in Form C submitted on 01<sup>st</sup> August, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
	<b>Primary Security</b>		
1.	1 <sup>st</sup> Pari Passu charge by way of hypothecation of stocks and book debts of the company along with other consortium members.	AJS Impex Private Limited	Charge created on 01.04.2017 as per the RoC documents
2.	<u>Letter of Credit:</u> Hypothecation of goods under L/C	AJS Impex Private Limited	Charge created on 01.04.2017 as per the RoC documents
	<b>Collateral Security</b>		
3.	Plot No 15 & 16B Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
4.	Plot No 15A, Summer Hill Resort, Kunenama, Taluka Maval, Lonavala, District – Pune	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
5.	Unit-A1, A2, B1, B2, B3 & B4, Trade Square, Mehra Compound, Andheri Kurla Road, Saki Naka, Andheri East, Mumbai – 400 072	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
6.	Office No 104, Arihant, 1st Floor, Ahmedabad Street, Carnac Bunder, Mumbai – 400 009	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge
7.	Office No. 211, Hubtown Solaris, N. S. Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
8.	Flat No. 402, Ruchita Tower, Juhu-Versova Road, Andheri West, Mumbai – 400 053	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
9.	Office No 210, Hubtown Solaris, N S Phadke Marg, Near Hotel Regency, Andheri East, Mumbai – 400 069	AJS Enterprises LLP	No supporting document provided by the Claimant in relation to creation of charge
10.	Office No B-201, Windfall, Sahar Plaza Complex, JB Nagar, Andheri- Kurla Road, Andheri East, Mumbai – 400 059	AJS Impex Private Limited	Charge created on 21.03.2017 as per the RoC documents
11.	Flat No. 203, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
12.	Flat No. 403, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
13.	Flat No 803, Adobe Height, Shradhanand Road, Vile Parle East, Mumbai – 400 057	Nisha Mehta	No supporting document provided by the Claimant in relation to creation of charge
14.	Flat No. C/2705, Metropolis, C Wing, JP Road, Ambivali Village, Versova Road, Andheri West, Mumbai	Jayesh Mehta	No supporting document provided by the Claimant in relation to creation of charge



15.	Plot No 6, Block No. 57 of Village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
16.	Plot No 5, block no 57 of village Mamsa Taluka Ghogha District, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
17.	Office No 301 at Aangi Arcade, Commercial Complex at Atabhai Road, Bhavnagar	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents
18.	Office No 404 at Nilgagan Plaza Commercial Complex at Dariyapur Kazipur in Ahmedabad District	AJS Impex Private Limited	Charge created on 28.11.2020 as per the RoC documents

## 9. Yes Bank

List of Assets claimed as security interest in Form C submitted on 27<sup>th</sup> July, 2022

<b>Sr. No.</b>	<b>Description of Property</b>	<b>Owned by</b>	<b>Nature of Charge</b>
1.	Flat No. 1103, 11 <sup>th</sup> Floor, Andheri Monisha CHSL, Plot No. 67, S.V.Road, Vile Parle, Andheri (W), Mumbai	AJS Enterprises LLP	No adequate supporting document provided by the Claimant in relation to creation of charge
2.	Flat No. 1303, 13 <sup>th</sup> Floor, Andheri Monisha CHSL, Plot No. 67, S.V.Road, Vile Parle, Andheri (W), Mumbai	AJS Enterprises LLP	No adequate supporting document provided by the Claimant in relation to creation of charge

## 10. Edelweiss Housing Finance Limited

List of Assets claimed as security interest in Form C submitted on 29<sup>th</sup> July, 2022

Sr. No.	Description of Property	Owned by	Nature of Charge
1.	Flat No. 401/C, 4 <sup>th</sup> Floor, C Wing Building No. 1, 'Luxury Empire Township', Phase – I, Kambal Gaon, Boisar (E), Thane – 401 501	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge
2.	Flat No. 403/A, 4 <sup>th</sup> Floor, A Wing Building No. 1, 'Luxury Empire Township', Phase – I, Kambal Gaon, Boisar (E), Thane – 401 501	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge
3.	Flat No. 404/A, 4 <sup>th</sup> Floor, A Wing Building No. 1, 'Luxury Empire Township', Phase – I, Kambal Gaon, Boisar (E), Thane – 401 501	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge
4.	Flat No. 101/B, 1 <sup>st</sup> Floor, B Wing Building No. 1, 'Luxury Empire Township', Phase – I, Kambal Gaon, Boisar (E), Thane – 401 501	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge
5.	Flat No. 103/B, 1 <sup>st</sup> Floor, B Wing Building No. 1, 'Luxury Empire Township', Phase – I, Kambal Gaon, Boisar (E), Thane – 401 501	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge
6.	Flat No. 103/C, 1 <sup>st</sup> Floor, C Wing Building No. 1, 'Luxury Empire Township', Phase – I, Kambal Gaon, Boisar (E), Thane – 401 501	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge

## 11. Aditya Birla Housing Finance Limited

List of Assets claimed as security interest in Form C submitted on 29<sup>th</sup> July, 2022

<b>Sr. No.</b>	<b>Description of Property</b>	<b>Owned by</b>	<b>Nature of Charge</b>
1.	Office No. 409, 4 <sup>th</sup> Floor, Concorde Premises CSL, Plot No. 66A, Sector No. 11, Sakaram Patel Marg, CBD Belapur – 400 614	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge
2.	Office No. 410, 4 <sup>th</sup> Floor, Concorde Premises CSL, Plot No. 66A, Sector No. 11, Sakaram Patel Marg, CBD Belapur – 400 614	AJS Impex Private Limited	No adequate supporting document provided by the Claimant in relation to creation of charge